NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 144/BB/ 2017	-	To file objections	Rule-4 of IB	Pegasus Asset Reconstruction Pvt. Ltd. Vs Yashomati Hospitals Pvt. Ltd.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1815012806	Respondents	Q. M.
•	1	
d) Shankan s 01845335106	reddy Respondenti	
3) Venu-KV. 8277278186	8 pplicant	Bri

ORDER

Counsel for Petitioner is present. Counsel for Respondent/Corporate Debtor is also present. Sri Shankar Reddy, Advocate filed vakalath for Corporate Debtor. Adlaw Associates gave no objection. For filing objections, list it on 08/03/2018.

Member (T)

Member (J)